



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2016/2021 FIXED	PRABHA DEBNATH @ PRABHABATI DEBNATH Versus THE UNION OF INDIA AND 4 ORS	MR G P BHOWMIK MS. J PURKAYASTHA MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6258/2022 FIXED, WITH LCR	MD. MAINUL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
3	Review.Pet./110/2021 FIXED, WITH WP(C)/6707/2018 (D/O)	NEPAL DAS AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	Review.Pet./118/2021 FIXED, WITH WP(C)/4369/2017 (D/O)	ALO NANDI Versus THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. S DUTTA	GA, ASSAM MR J PAYENG ASSTT.S.G.I. SC, F.T
5	I.A.(Civil)/1447/2022 FIXED in WA/2753/2022	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS.	MR. D SAIKIA MS. P CHAKRABORTY SC, SECONDARY EDUCATION SC. EDU.	MS. R DEVI
	WITH WA/2753/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS. F	GA, ASSAM	

HEARING

6 Review.Pet./93/2019
WITH WP(C)/4151/2016 (D/O)

MISS KULSUM BEGUM @ KULSUM BIBI
Versus
THE UNION OF INDIA AND 6 ORS

MR K DAS
MR. B PHUKAN
MR. B K DAS

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

7 Review.Pet./57/2022
WITH WP(C)/6521/2018 (D/O)

JAMAL UDDIN
Versus
THE UNION OF INDIA AND 5 ORS.

MR. A M AHMED
MR J M SULAIMAN
MS R DEKA

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2071/2015 B/O	ASSOCIATION OF THE OFFICERS OF THE ANIMAL HUSBANDRY AND DAIRYING, ASSAM and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	GA, ASSAM MR.A K THAKUR SC, PERSONNEL DEPT.
MOTION				
2	WP(C)/6386/2022 B/O	DHRITIMAN RAY MEDHI AND 58 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
3	WP(C)/7709/2022 B/O	BISWAJIT NATH AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MS A AFREEN	SC, RAILWAY
ADMISSION				
4	WP(C)/5476/2018 PART-HEARD, FIXED	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
5	WP(C)/7365/2019 PART-HEARD, FIXED	DIPANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA
WITH				
6	WP(C)/3276/2020	MANISHA DAS GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA
7	WP(C)/5130/2021 PART-HEARD, FIXED	PHANINDRA JIDUNG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY MR. M K CHOUDHURY	SC, SEC. EDU. MR. B GOGOI MR P NAYAK
8	WP(C)/3525/2019 PART-HEARD, FIXED	AMARENDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B GOGOI MR P NAYAK MS. N BORDOLOI	SC, EXCISE DEPTT.

9	WP(C)/8708/2019 FIXED WITH I.A.(Civil)/1268/2022 in WP(C)/8708/2019	GO-002092W RAM MILAN Versus UNION OF INDIA AND 5 ORS. GO-002092W RAM MILAN Versus GO-213AK CE (CIVIL) MANAV PRASAD AND 3 ORS.	MS. P BARUAH MR TAPAS DAS MR TAPAS DAS	ASSTT.S.G.I.
10	WP(C)/826/2020 FIXED, WITH WP(C)/614/2019 (D/O)	JUNEDHAR DOWARAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD
11	WP(C)/3446/2021 FIXED	SUBHANKAR SARKAR AND 237 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. U PATHAK MR. D J DAS MS N MAHANTA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
12	WP(C)/4196/2021 FIXED	CHANDRA BHANU SHARMA Versus THE UNION OF INDIA AND 3 ORS	MS. P BARUAH	ASSTT.S.G.I.
13	WP(C)/7075/2021 FIXED	MANALISHA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. D SARMA MR. ABU JAHID	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR R DHAR (SC, HANDLOOM TEXTILE AND SERICULTURE DEPARTMENT) SC, HEALTH
14	WP(C)/89/2022 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, FINANCE SC, TRANSPORT
15	WP(C)/4626/2022 B/O	SIDDIQUE ALI MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, FINANCE SC, TRANSPORT
HEARING				
16	WP(C)/4249/2012 PART-HEARD, FIXED	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	MR P NAYAK, SC, FINANCE DEPARTMENT SC, AGRI. DEPARTMENT
17	WP(C)/5481/2013 PART-HEARD, B/O	JYOTIPRAN KUMAR and 2 ORS. Versus THE STATE OF ASSAM AND 34 ORS	MR.M K CHOUDHURY MR.N BARUAH	GA, ASSAM MR.D BORA MS.S SEAL MR.H SARMA(R-3to6,8&9, 11&12,16to18, 22to27,29to32) MR.I CHOUDHURY(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MR. G PHUKAN(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MS.E SHARMA SC, EXCISE DEPTT.
18	WITH WP(C)/8027/2018	SHRI JYOTIPRAN KUMAR AND ANR. Versus THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. K N CHOUDHURY (R6, R8, R21-R23) MR. P N GOSWAMI MR. N J KHATANIAR MR. P P MEDHI (R-6, R-8, R-21-R-23) MR. D J DAS MR. D J DAS SC, EXCISE DEPTT.

19	WP(C)/5834/2017 PART-HEARD, FIXED	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
20	WP(C)/393/2014 FIXED	SMTI JAMINI DEVEE Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORA	SC, FINANCE
21	WP(C)/2102/2015	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 4 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA MR.M C KAKOTI(R-1 to 4)
22	WP(C)/2711/2016 FIXED	SARAT CH. HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J C DAS MR. D HAZARIKA MR. D J KACHARI MR. L K BORAH	GA, ASSAM MR. A THAKUR SC, PERSONNEL DEPT.
23	WP(C)/3589/2016 FIXED	AJIT DAS Versus THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.U DAS MR.N BORAH	GA, ASSAM SC, FINANCE
24	Review.Pet./156/2017 FIXED, WITH REVIEW PET./135/2004 (D/O), WP(C)/9299/2004 (D/O), WP(C)/5072/2007 (D/O) WITH	THE STATE OF ASSAM Versus SRI DIMBESWAR BARUA and 6 ORS	MR.T C CHUTIA ADDL. SR. GA, ASSAM	
25	WP(C)/5066/2016	DIMBESWAR BARUA and 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM SC, PENSION
26	WP(C)/989/2018 FIXED	ASHIM DEB AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S S ROY SC, PWD
27	WP(C)/3/2019 FIXED	IKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPT.)
28	WP(C)/6318/2019 B/O	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM
29	WP(C)/8755/2019	GS 178624 N TURNER YASHWANT SINGH JAMWAL AND 40 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MS. P BARUAH MR TAPAS DAS	MR H GUPTA ASSTT.S.G.I.
30	WP(C)/3674/2020 FIXED	DHRUBA BHARALI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. D K SARMAH MS. A TALUKDAR	SC, PNRD GA, ASSAM
31	WP(C)/5034/2020 FIXED	ON THE DEATH OF ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
1 WP(C)/5431/2022 B/O	MD. TAJURUL HOQUE MANDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MR. S ISLAM MR. D BORA MS M DAS MR Z RAHMAN	SC, HIGHER EDU
<u>MOTION</u>			
2 WP(C)/6080/2021 FIXED	NEERAJ SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK	SC, SEC. EDU. GA, ASSAM
3 AB/3553/2022	ARDHENDU DATTA Versus THE STATE OF ASSAM	MR. S BANIK MR. D. BORAH	PP, ASSAM
4 WP(C)/6818/2022 FIXED	ABDUR RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI A. H. AHMED	SC, SEC. EDU. GA, ASSAM
5 WP(C)/6999/2022 FIXED	PABITRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, EDU SC, FINANCE
6 WP(C)/7073/2022 FIXED	HASANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	SC, SEC. EDU. GA, ASSAM
7 WP(C)/7075/2022 FIXED	SMT. RUMI CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
8 WP(C)/7283/2022 B/O	LIPIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	SC, ELEM. EDU SC, AG SC, FINANCE
9 WP(C)/7596/2022 FIXED	KALPANA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE

ADMISSION

10	WP(C)/6876/2017 B/O	SMTI SUSMITA DEB SHOME Versus THE STATE OF ASSAM and 5 ORS	MR. T U LASKAR MR. N DHAR MR .B MALAKAR MS.S DASGUPTA MS.U BARUAH	MR S DEY(R-5) MR. A K DUTTA (R6) MR. S HAQUE MR. B PURKAYASTHA (R6) SC, ELEMENTARY EDUCATION SC, SEC. EDU.
11	WP(C)/5959/2019 B/O	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU
12	WP(C)/6106/2021 FIXED	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU
13	WP(C)/6364/2021 FIXED	MD. OHAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU
14	WP(C)/90/2022 B/O	ANIL CH GAYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	MR. D DOLEY (r-6) MS P BORA (r-6) SC, FINANCE SC, EDU
15	WP(C)/481/2022 CAVT. NO.00312/022, B/O	MD. ABDUL JABBER CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. U K GOSWAMI (R-5) U PRASAD (R-5) SC. EDU. FOR CAVEATOR SC, ELEM. EDU
16	WP(C)/579/2022 FIXED	ILIAS AHMED LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	WITH			
17	WP(C)/196/2022	ABUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	WITH			
18	WP(C)/460/2022	CHANDAN MONI ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
19	WP(C)/3097/2022 FIXED	MD. MOYNUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R ALI MR M Z SHAH H A AHMED MR A S SK	SC, ELEM. EDU MR. A R BHUYAN (R-6) GA, ASSAM MR. M U MAHMUD (R-7) MR. S RANA (R-6) MR S H MAHMUD (R-7)
20	WP(C)/5457/2022 CAVT. NO.06872/022, FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI FOR CAVEATOR SC, G U SC, U G C
	WITH			
21	WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
	WITH			
22	WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C

23	WP(C)/6368/2022 B/O	SURAJ CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK	SC, ELEM. EDU
24	WP(C)/7219/2022 FIXED	ANKURIMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, COTTON UNIVERSITY
25	WP(C)/7332/2022 FIXED	BHUMIKA DAS (MINOR) AND 10 ORS. Versus THE UNION OF INDIA AND 4 ORS	MD. I H KHAN MR A ALIM SK	GA, ASSAM DY.S.G.I.
WITH				
26	WP(C)/5306/2022	DIPENDRA NEWAR AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MR. S ALIM MS B KALITA	MR. S S ROY (r-1) ASSTT.S.G.I.
WITH				
27	WP(C)/5429/2022	ARFAN AZAM Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MS B KALITA MR. S ALIM	ASSTT.S.G.I.
WITH				
28	WP(C)/6653/2022	ELIAS AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, NAVODAYA VIDYALAYA
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./2663/2022 WITH CASE RECORD	AJAY JAISWAL Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
<u>ORDERS</u>				
30	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
31	Cont.Cas(C)/149/2020 FIXED	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
32	Cont.Cas(C)/252/2021 B/O	ABINASH SUKLABAIIDYA Versus DHARMA KANTA MILI, ACS	MR. L R MAZUMDER	MR. K GOGOI
33	Cont.Cas(C)/64/2022 B/O	PHANI BORA Versus PRITAM SAIKIA AND ANR	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. R MAZUMDAR MS. N PHUKAN
34	WP(C)/353/2022 FIXED	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)
WITH				
35	WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
WITH				
36	Cont.Cas(C)/230/2022	NAWSHAD ALI AHMED Versus DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)
WITH				
37	WP(C)/3723/2022	ABUL KALAM AZAD Versus THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU

38	Cont.Cas(C)/502/2022 FIXED	SMT. BHARATI DEVI Versus M.S. MANIVANAN AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. D SAIKIA (r-3,5) MR. K GOGOI (r-3,5) MR S DAS (r-3,5)
WITH				
39	WP(C)/2509/2021	BHARATI DEVI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
40	WP(C)/5862/2022 FIXED	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7)
WITH				
	I.A.(Civil)/3031/2022 in WP(C)/5862/2022	SHANKAR ADHIKARY Versus ANIRUDDHA ADHIKARY AND 6 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, SEC. EDU. GA, ASSAM
41	WP(C)/6132/2022 B/O	PRODIP KUMAR KHOUND Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
HEARING				
42	WP(C)/6581/2005 CAVT. NO. 1129/05	DINESH KALITA Versus THE STATE OF ASSAM AND ORS	MR.B S BASUMATARY MR G GOSWAMI MSS L CHOUDHURY MRA K BASUMATARY	MR.M BHUYAN MR.P HAZARIKA MR.T GOGOI SC, EDU
43	WP(C)/6414/2013 WITH LCR	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 2 ORS. Versus THE DIMA HASAO AUTONOMOUS COUNCIL and 8 ORS	MR.C BARUAH C.G.C.	GA, ASSAM MR.D C K HAZARIKA MS.J GOGOI MR.K GOSWAMI SC, DIMA HASAO MR.JUNM LASKAR MS.P DEVI
44	WP(C)/4755/2018 FIXED	KAMAL KR. DAS Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR B KAUSHIK MR. D SARMAH MS. K JAIN	SC, G U
WITH				
45	WP(C)/4271/2018	RIAZUL HAQUE AND 3 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR B KAUSHIK MR. D SARMAH MS. K JAIN MR. P UPADHYAY	SC, G U
WITH				
46	WP(C)/4434/2018	KALYAN DEKA AND 2 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR. D SARMA MS. K JAIN MR. P UPADHYAY MR. B KASHYAP	SC, G U
WITH				
47	WP(C)/4762/2018	BIPUL KR. DAS AND 2 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR B KAUSHIK MR. D SARMAH MS. K JAIN	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022

11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/491/2022 WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./28/2021 WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
		PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
HEARING				
2	CRL.A(J)/46/2020 WITH LCR 4 FILES, P.B.-2	PANKAJ NATH Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	MR. S BARMAN PP, ASSAM
3	I.A.(CrI.)/102/2020 WITH LCR 5 FILES, P.B.-2 in CrI.A./29/2020 WITH CrI.A./29/2020	SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N MAHAJAN	PP, ASSAM
		SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR R ALI MR A CHOUDHURY MR. B MAHAJAN	MR. N MAHAJAN PP, ASSAM
4	CrI.A./97/2021 WITH LCR 5 FILES AND P.B.	AHON WANGSA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S D PURKAYASTHA MS A BHATTACHARJEE	MR H R A CHOUDHURY (R- 2,3) MR. R SARMA (R-2,3) MR. R A CHOUDHURY (R- 2,3) PP, A P

5	WITH Crl.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. R SARMA MR. R SARMA MR. R A CHOUDHURY MR. R A CHOUDHURY PP, A P
	WITH I.A.(Crl.)/495/2020 in Crl.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, A P
6	Crl.A./144/2021 WITH LCR 3 FILES, P.B.-2	PRABIN DUTTA Versus THE STATE OF ASSAM AND ANR	B J BAROOAH MR. M B U AHMED MR. D GOGOI MR H P NEPAL MR P H KONWAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6693/2022 PART-HEARD, FIXED	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
	WITH 2 W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 5 ORS	MR. D DAS SR. ADV MR A JAIN MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
	WITH I.A.(CrI.)/327/2022 in W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
3	WITH WP(C)/7053/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
ADMISSION				
4	WP(C)/2145/2010 PART-HEARD, FIXED	LATU BONIA Versus THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R DUARAH	GA, ASSAM MR.Y DOLOI(R- 1-3) MR. A L MANDAL (R-4) MR. A ROY, SC, P & RD ADDL. AG, ASSAM
5	WP(C)/8546/2018 FIXED	DON DAS Versus THE COAL INDIA LTD AND 2 ORS	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	MR. A M DUTTA SC, COAL INDIA
6	WP(C)/2627/2019 FIXED	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	MS. A BORA (SC, NHM)
	WITH I.A.(Civil)/2502/2022 in WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN	SC, HEALTH

7	WP(C)/7045/2019 B/O	DILWAR HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 2 ORS	MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE	MR H GUPTA ASSTT.S.G.I.
8	WP(C)/8305/2019 BY SLIP	MAYUR DUTTA Versus THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR A C BORBORA MR. U K NAIR MR H K DAS MR. N SAIKIA	SC, F C I
9	WP(C)/3119/2020 B/O	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
10	WP(C)/870/2021 FIXED	HUKUM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM MR. S S ROY (CGC) SC, REVENUE
11	WP(C)/969/2021 FIXED	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
12	WP(C)/3413/2021 B/O	ABDUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	L R MAJUMDAR M J ABEDIN	GA, ASSAM SC, AG SC, GHC
13	WP(C)/3999/2021 FIXED	KARAN JAIN Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
14	WP(C)/7059/2021 FIXED	RITU RAJ CHETIA Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM
15	WP(C)/780/2022 FIXED	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
16	WP(C)/5398/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
17	WP(C)/7336/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
18	WP(C)/1231/2022 FIXED	BIJON HAPILA Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, P H E SC, NCHAC SC, FINANCE
19	WP(C)/1433/2022 B/O	RUNI AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	GA, ASSAM SC, AG
20	WP(C)/4520/2022 B/O	MD. IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, IWT SC, FINANCE
21	WP(C)/5358/2022 FIXED	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI	SC, GST

22	WP(C)/5483/2022 FIXED	MD. AZAHAR ALI @ MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
23	WP(C)/5675/2022 BY SLIP	M/S SAI ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST ASSTT.S.G.I.
WITH				
24	WP(C)/890/2021	M/S. NEZONE SNACKS Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL
WITH				
25	WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
26	WP(C)/7065/2021	EMAMI LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
27	WP(C)/234/2022	MARICO LTD Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
28	WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
29	WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
30	WP(C)/383/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
31	WP(C)/396/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
32	WP(C)/428/2022	DYNA ROOF PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
33	WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST

34	WITH WP(C)/436/2022	M/S AJANTA PHARMA LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.
35	WITH WP(C)/444/2022	HAVELLS INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
36	WITH WP(C)/605/2022	SUN PHARMA LABORATORIES LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
37	WITH WP(C)/777/2022	CENTURY PLYBOARDS (INDIA) LTD AND ANR Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
38	WITH WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
39	WITH WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
40	WITH WP(C)/1265/2022	CREATIVE PROPACK LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
41	WITH WP(C)/1280/2022	M/S ACME INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
42	WITH WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE
43	WITH WP(C)/1518/2022	M/S MAA DURGA STEEL Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
44	WITH WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
45	WITH WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
46	WITH WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.

47	WITH WP(C)/1668/2022	HETERO HEALTHCARE LTD Versus THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
48	WITH WP(C)/1865/2022	DURA ROOF PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
49	WITH WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
50	WITH WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
51	WITH WP(C)/3005/2022	M/S SBM ROOFINGS Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
52	WITH WP(C)/4140/2022	M/S AL RODS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. A K DUTTA ASSTT.S.G.I.
53	WITH WP(C)/4193/2022	M/S. NEZONE INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
54	WITH WP(C)/4629/2022	M/S POLYCON INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.
ORDERS				
55	WP(C)/6003/2022 PART-HEARD, FIXED	DYNA ROOF PRIVATE LTD. AND ANR. Versus PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. K N CHOUDHURY MR. S DUTTA, SR. SC, PNB MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM
	WITH I.A.(Civil)/3058/2022 in WP(C)/6003/2022	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH	DR. ASHOK SARAF
56	WITH WP(C)/5214/2022	DYNA ROOF PRIVATE LTD. Versus KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM SC, PNB
HEARING				
57	WP(C)/7097/2013 PART-HEARD, FIXED	RANJIT KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.S CHAMARIA SC, AGRI. DEPARTMENT
58	WP(C)/4518/2008 FIXED	KALADHAR CHAUBEY Versus THE UNION OF INDIA and ORS	MR H BEZBARUA MS.D SAIKIA MR.K K GUPTA	C.G.C. MRS. A GAYAN MISSJ HUDA ASSTT.S.G.I.

59	WP(C)/6352/2013 FIXED	VIJAY KUMAR KEKDAS LAWHATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRS SHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
60	WP(C)/867/2014 B/O	MD. SARIFUDDIN AHMED Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR.	MR.A N CHOWDHURY MR.R M DAS MR.S KATAKEY	SC, APEX BANK
61	WP(C)/5846/2014 FIXED	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE MS.A CHETIA	MR.S SARMA SC, A G V B
62	WP(C)/150/2015 FIXED, WITH LCR	THE UNION OF INDIA Versus KUMUD CHANDRA KALITA	MR.D K DEY MS.M PURAKAYASTHA	MR.H RAHMAN MR. B CHAKRAVARTY MS.P BURAGOHAIN MS.S SULTANA MR.J HUDA
	WITH MC/732/2015 in WP(C)/150/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	MR.D K DEY MS.M PURAKAYASTHA
63	WITH WP(C)/824/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA and 3 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	SC, NF RLYR1-4
64	WP(C)/241/2015 BY SLIP	UPEN RONGPI and 3 ORS Versus THE ASSAM STATE TRANSPORT CORPORATION and 13 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	SC, A S T C
65	WP(C)/1564/2015	HARI MOHAN DHARIKAR Versus DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR. D MOZUMDER MR.B K JAIN MS.P C B NAIR MS.R KALITA MR. S BISWAS MS.S DAS MR C GOGOI MS D DEVI	MR.L TALUKDARR-1 to 5 MR. K K DEY MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5) MR V K BAROOAH
66	WP(C)/7845/2015 B/O	NO.971420374 CONSTABLE/GD SRI SANTOSH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR B D DAS MR.R SARMA MR.P P BARUAH MRS R DEKA MR. R SARMA	MR. S C KEYAL C.G.C. MR.M PHUKANR-1 to 5 ASSTT.S.G.I.
67	WP(C)/2095/2016 FIXED	PRAVABATI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM SC, AG MR. S K MEDHI (R-7) SC, PENSION
68	WP(C)/4324/2017 FIXED	DWIPRAHAR DAS Versus THE LIFE INSURANCE CORPORATION OF INDIA and 6 ORS.	MR.P N GOSWAMI MR.I CHOUDHURY MR.I KALITA MR.R R GOGOI	MR.S NATH(R- 1-4) MR.G J SHARMA(R- 1-4)
	WITH I.A.(Civil)/1853/2021 in WP(C)/4324/2017	THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS. Versus DWIPRAHAR DAS	DR G J SHARMA MR. S NATH	MR. P N GOSWAMI MR. I CHOUDHURY
69	WP(C)/3651/2019 B/O	SAMOON ISAI Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. M HUSSAIN MR. K KALITA SC, OIL
70	WP(C)/4314/2020 B/O	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
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10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2425/2022 SCANNED COPY OF CASE RECORD & CASE DIARY	MAHESH MARDI AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM
2	Bail Appln./2486/2022 B/O	MOHAMMAD TASLIM AHAMAD Versus THE UNION OF INDIA	MR. P K MUNIR MR A RAHMAN MR A CHAKRABORTY MR A CHETIA MR. A GAYAN	SC, DRI
BAIL HEARING				
3	AB/1187/2022	SHAHAJAHAN ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
4	AB/2128/2022	SANTOSH PHUKAN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
HEARING				
5	MACApp./694/2018 P/H, WITH LCR, FIXED	SMTI JYOTI BARMAN Versus SRI PRITAM NATH AND 2 ORS	MR H DAS MR P GOGOI	MR. B CHETRI (R1, R2) MR. R C PAUL (R3) MR. K K PARASAR (R1, R2) MS. L DAS (R3)
6	Test.App./12/2011 WITH LCR, B/O	BIKASH CHANDRA PRODHANI Versus BHUPESH PRODHANI AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY MR D KALITA	MR.A K PURKAYASTHA MS.L BAILUNG(R- 2-17) MR.M J BARUA
7	RSA/154/2018 WITH LCR	SMT MITRA DAS AND 7 ORS Versus SMT PRANATI DEB AND 5 ORS	MR. S P ROY MS. B CHOUDHURY MS. N RAI MR. T R ROY	MR R BARUAH GA, ASSAM GA, ASSAM MR. N BARUAH (R1-R5) MR. A IKBAL MR. R J DAS (R1-R5) FOR CAVEATOR
8	Test.App./1/2019 WITH LCR	SRI SANJAY KR. KANU AND 2 ORS Versus TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7495/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, PWD
2	WP(C)/7506/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, PWD
3	WP(C)/7510/2022 FIXED	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
4	WP(C)/7517/2022 FIXED	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
5	WP(C)/7520/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. A K DUTTA (R3) DY.S.G.I. SC, PWD
WITH				
6	WP(C)/5053/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. K GOGOI SC, PWD
WITH				
7	WP(C)/5294/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
WITH				
8	WP(C)/5297/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD

9	WITH WP(C)/5298/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
10	WITH WP(C)/5301/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
<u>ORDER (STAY VACATING)</u>				
<u>ADMISSION</u>				
11	WP(C)/4983/2014 FIXED	NECEM CEMENTS LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR.S SARMA MR.I CHOUDHURY MR.P MAHANTA MR.A PHUKAN	DR. B AHMED, Mr. R.K.DevChoudhury (Sr GA, ASSAM) SC, FINANCE & TAXATION SC, INDUSTRIES & COMMERCE SC, TAXES
12	WP(C)/5662/2019 FIXED	PRASANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
13	WP(C)/120/2021 FIXED	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	WITH I.A.(Civil)/880/2021 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD
	WITH I.A.(Civil)/763/2022 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
14	WITH WP(C)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
15	WITH WP(C)/1802/2022	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
16	WITH WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
17	WP(C)/505/2021 WP(C) 6315/17(D/O), FIXED	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
18	WITH WP(C)/5277/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
	WITH I.A.(Civil)/1838/2021 in WP(C)/5277/2021	SMT. SUBIDITA NATH Versus BIKRAMJIT SINGHA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	GA, ASSAM MR. A GOGOI SC, I O C

19	WP(C)/5193/2021 FIXED AT 2:00 P.M. WITH I.A.(Civil)/1548/2022 in WP(C)/5193/2021 WITH	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
20	WP(C)/5189/2021 WITH I.A.(Civil)/570/2022 in WP(C)/5189/2021 WITH	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY MR. M K CHOUDHURY MR. M BISWAS
21	WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
22	WP(C)/1198/2022 FIXED WITH	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
23	WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
ORDERS				
24	I.A.(Civil)/2203/2022 FIXED in WP(C)/4215/2020 WITH WP(C)/4215/2020 WITH I.A.(Civil)/1380/2021 in WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS. M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS. INDIAN OIL CORPORATION LTD. AND 3 ORS. Versus M/S. MARWET OIL SERVICES PVT. LTD.	MR. S DAS MR R SENSUA MR S DAS MR D BORAH MR R SENSUA MR S DAS MR D BORAH MR P BHARDWAJ	MR D BORAH SC, OIL SC, O I L MR R SENSUA
HEARING				
25	WP(C)/381/2014	BIRENDRA NATH BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS. S SAIKIA	GA, ASSAM MR.D P BORAH SC, PWD
26	WP(C)/2101/2014 FIXED	MILAN CH. RAY Versus THE UNION OF INDIA and 3 ORS	MR.D KALITA MR.D BORA MR.B TALUKDAR MRN J DAS MR.A CHOUDHURY MR.D DEKA MR.M K SHARMA	MR.N BARUA MR.B DEKA ASSTT.S.G.I. MR.K M CHOUDHURY SC, I O C
27	WP(C)/685/2016	CENTRAL BANK OF INDIA Versus RADHESHYAM KEDIA and 3 ORS.	MR. N C DAS MR. A DAS MS. B BEGUM MS. M DEVI MR. K DAS MR. M K MISHRA	MR. A PARVEZ (R1) MR. R THAKURIA (R3) MR. L P SHARMA (R3) MR. S SINGHA (R1) MR. B ROY (R1)

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1525/2022 FIXED	RUPJYOTI DEKA Versus COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
2	WP(C)/1528/2022 FIXED	ARUP BARMAN Versus COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/2531/2022 B/O	MONIR UDDIN AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR R ISLAM	SC, CO OP GA, ASSAM MR. K R PATGIRI (R-7) MR. A K AZAD (R-8,9) MR S A SIKDER (R-8,9) MS. U HAZARIKA (R-7) MR. B AHMED (R-8,9)
4	WP(C)/2860/2022 WITH LCR, FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
5	WP(C)/4549/2022 FIXED	BHARAT HEAVY ELECTRICALS LTD. Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL
6	WITH WP(C)/4021/2022	M/S DRILLMEC S.P. A Versus OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (R3) MS. S CHAKRAVARTY (R3) MS. M SHARMA (R3) MRS. P. SARMA (R3) SC, OIL
ORDERS				
7	WP(C)/3863/2021 B/O	DILIP KALILTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR R DHAR (SC, HANDLOOM & TEXTILE DEPARTMENT)

HEARING

8	WP(C)/3081/2014 WITH CONT. CASE(C)/653/2014(D/O)	ON THE DEATH OF MANIK UDDIN AHMED @ MANIK UDDIN HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 3 ORS	MR B ACHARYYA MS.S BEGUM	MR.M CHOUDHURY MR. N GOSWAMI (GA, ASSAM, R-2,3) MR.N UPADHYAYA MR. R BORPUJARI(SC, REVENUE & DISASTER MANAGEMENT DEPT., R- 1,4)
WITH				
9	WP(C)/2543/2018	ON THE DEATH OF MANIK UDDIN AHMED @ MANIK UDDIN HIS LEGAL HEIRS AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. H A SARKAR	GA, ASSAM
10	WP(C)/6620/2014	THE GRAHAK SURAKSHA COMMITTEE and 9 ORS, Versus THE UNION OF INDIA and 13 ORS,	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM MR.S CHAMARIA(R- 6,7&14) MR.D SARMAH(R-6,7&14) MR.M PHUKANR-6,7and14 ASSTT.S.G.I. SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3224/2022 FIXED	CHITTARANJAN DUTTA Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
2	Bail Appln./3243/2022 B/O	MONOWAR ALI Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
3	Bail Appln./3267/2022	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
4	Bail Appln./3268/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
5	Bail Appln./3269/2022	MOFIDUL ISLAM @ MD MAFIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
6	Bail Appln./3270/2022	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	Bail Appln./3271/2022	JAHIRUL HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
8	Bail Appln./3273/2022	SOFIQU L ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
9	Bail Appln./3275/2022	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
10	Bail Appln./3276/2022	AJIT NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
11	Bail Appln./3285/2022	DEBEN RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM

12	Bail Appln./3286/2022	MD. SIDDIK ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
<u>MOTION</u>				
13	Tr.P.(Crl.)/39/2022	BORNALI SEN AND 2 ORS. Versus SUJIT BHOWMIK	MR H R CHOUDHURY S. TALUKDAR	
14	Crl.Pet./1167/2022	AMITAV SENOWA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. G TAMULI MR P H KONWAR	PP, ASSAM
15	Crl.Pet./1168/2022	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
16	Crl.Pet./1193/2022 FIXED	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	PP, ASSAM
17	Crl.Pet./1205/2022	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED M. ROBBANI	PP, ASSAM
18	Crl.Pet./1210/2022	SULZAR HUSSAIN LASKAR AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
19	Crl.Pet./1212/2022	BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	PP, ASSAM
20	Crl.Pet./1213/2022	HEMANTA NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N UDDIN MR S K CHHETRY	PP, ASSAM
21	AB/3544/2022	DHARWMSA BASUMATARY Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
22	AB/3545/2022	JAMAL UDDIN @ JAMAL AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN R I MONDAL	PP, ASSAM
23	AB/3548/2022	VIJAYA LAKSHMI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	AB/3551/2022	JAKIR HUSSEN @ MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	PP, ASSAM
25	AB/3555/2022	MONOWAR HOSSEN AND 3 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./2463/2022 WITH OFFICE NOTE, LCR FILES, FIXED	ABDUL BASET @ IFFU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	PP, ASSAM
27	Bail Appln./2537/2022 WITH OFFICE NOTE, FIXED	BAIJU THAKUR Versus UNION OF INDIA	MR. M BISWAS MS M DAS MS S KAKATI	SC, NCB
28	Bail Appln./2560/2022 WITH OFFICE NOTE, FIXED	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
29	Bail Appln./2774/2022 WITH OFFICE NOTE, FIXED	MOHIDUL BHUYAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM

30	WITH Bail Appln./2772/2022 FIXED	SHAJAHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
31	Bail Appln./2804/2022 WITH OFFICE NOTE, LCR FILES, FIXED	MD. IMDADUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
32	Bail Appln./2855/2022 FIXED	SENJAM NONGDREN KHOIMBA SINGH @ SONJAN NOTEN KHOMBA Versus THE STATE OF ASSAM	MS. S BHUYAN MS. S. PIENYU	PP, ASSAM
33	Bail Appln./2934/2022 FIXED	ASHOK KUMAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
34	Bail Appln./2970/2022 FIXED	LAKSHYA JYOTI BANGTHAI @ LAKHYAJYOTTI BANGTHAI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	Bail Appln./2982/2022 FIXED	BIJOY SHAH @ BIJOY SAH AND ANR Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
36	Bail Appln./3018/2022 FIXED	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
37	Bail Appln./3022/2022 FIXED	ROTON SINGNER Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
38	Bail Appln./3150/2022 FIXED	DIPAM DAS @ SAPUN DAS Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
39	Bail Appln./3193/2022 FIXED	ABDUL RASHID @ RASHID AHMED AND 6 ORS Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
40	Bail Appln./3234/2022 FIXED	ABIDUR RAHMAN Versus THE STATE OF ASSAM	MR R HUSSAIN MR. S SHARMA MR A RAHMAN H RABHA	PP, ASSAM

BAIL HEARING

41	AB/2836/2022 FIXED	MD AYUB MUFTI @ MAHAMMED AYUB MUFTI Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
42	AB/2877/2022 FIXED	MAMU SAIKIA GOGOI AND ANR Versus THE STATE OF ASSAM	MR. R DE MS. D DEVI	PP, ASSAM
43	AB/2948/2022 FIXED	BIPUL BORUAH @ SRI BICKEY BORUAH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM
44	AB/3195/2022 FIXED	MD. BUBUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM
45	AB/3216/2022 FIXED	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
46	AB/3302/2022 FIXED	KIRTIMAN BISWAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
47	AB/3303/2022 FIXED	NIRONGKOSH BORO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
48	AB/3370/2022 FIXED	SMT. RUMI GOSWAMI Versus THE STATE OF ASSAM	MR S C DAS MR RATAN KALITA MR P BURAGOHAIN	PP, ASSAM

49	AB/3400/2022 FIXED	ZIARUL HAQUE @ ZIARUL AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
50	AB/3410/2022 FIXED	RAHMAN ALI Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
51	AB/3429/2022 FIXED	MD. ASHIQUL ISLAM @ ASHIK RABBANI Versus THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
52	AB/3445/2022 FIXED	KAMAL TALUKDAR Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
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13)	MR S SARMA	28-11-2022	To	09-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2677/2014	RITA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	GA, ASSAM SC, HEALTH
2	WP(C)/3265/2014	SMTI SABITRI PATOWARY Versus STATE OF ASSAM and 6 ORS,	MR.R C SAIKIA MR. D NATH MS.B BARUAH MS.B D DAS MS.KAKALI SAIKIA MS.KARABI SAIKIA MS.A GOGOI	GA, ASSAM MS.T SOM(R-6 & 7) MS.S KALITAR-6 and 7 MS.R BORGOHAIN(R-6 & 7)
3	WP(C)/3281/2014	PRAHLAD RAJ MOUR, Versus THE STATE OF ASSAM and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH SC, GMC SC, G M D A
4	WP(C)/3434/2014	SMT. SAMBARI PATHAK and 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MS. A BORA	GA, ASSAM MR. R SARMA MS. P BARMAN MR D K DAS
5	WP(C)/3608/2014	M/S GUWAHATI CARBON LIMITED and ANR. Versus THE CENTRAL INFORMATION COMMISSIONER and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.P HAZARIKA MR.M CHOUDHURY MR.I F ALI SC, CENTRAL EXCISE
6	WITH WP(C)/3683/2014	M/S BRAHMAPUTRA CARBON LIMITED and ANR. Versus THE CENTRAL INFORMATION COMMISSIONER and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.B SARMAH MR.P HAZARIKA MR.R DUBEY MR.M CHOUDHURY MR.I F ALI SC, CENTRAL EXCISE CUSTOMS SC, CENTRAL EXCISE
7	WP(C)/2919/2016	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MR.A R SIKDAR R- 4-7 MS.S PARVEEN(R-4-7) MR.M H TALUKDAR(R-4-7)

8	WITH WP(C)/4720/2016	ABU HANIF Versus THE STATE OF ASSAM AND 6 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MR.A R SIKDAR(R-4,5) MS.S PARVEEN(R-4,5) MR.M H TALUKDAR(R-4,5)
9	WITH WP(C)/4724/2016	SELIM AHMED and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	GA, ASSAM MR. A R SIKDAR(R-4,5) MS. S PARVEEN(R-4,5) MR. M H TALUKDAR R-4,5
10	WP(C)/3683/2017	NABAM JOYCY Versus THE STATE OF ASSAM and 2 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM
11	WP(C)/411/2020	KAMAL DAS Versus CHAIRMAN, MANGALDOI MUNICIPAL BOARD AND 2 ORS	MR A PAUL	GA, ASSAM
12	WP(C)/535/2020	ASSAM POLYMERS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E
13	WP(C)/2881/2020	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
14	WP(C)/3295/2020	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/5313/2020	MD. SAHIDUL PARAMANIK Versus THE STATE OF ASSAM AND 3 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM
16	WP(C)/5474/2020	BISHNU GOYARY Versus THE UNION OF INDIA AND 4 ORS	MR. P PATHAK MR. A NARZARI	MS. M BHATTACHARJEE, GA, ASSAM (R-3,4,5) MRS. A GAYAN, CGC (R- 1,2) ASSTT.S.G.I.
17	WP(C)/3481/2021	MALABIKA DHAR Versus THE SATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE SC, GHC
ORDERS				
18	WP(C)/3603/2014	HINDUJA LEYLAND FINANCE LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR A SARMA MR K CHOUDHURY	GA, ASSAM
19	WITH I.A.(Civil)/1981/2020 in WP(C)/3603/2014	HINDUJA LEYLAND FINANCE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR A SARMA	GA, ASSAM
19	WP(C)/3561/2017	SOHAN GOUR Versus THE STATE OF ASSAM and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM
20	WITH I.A.(Civil)/965/2021 in WP(C)/3561/2017	SOHAN GOUR Versus THE STATE OF ASSAM AND 4 ORS.	MS.S BORO MR.B PAUL	GA, ASSAM
20	WP(C)/4037/2017	KEIN KHASIA and 8 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR. T U LASKAR(R-4) GA, ASSAM MR.N DHAR(R-4) MR. .B MALAKAR(R-4) MS.S DASGUPTA(R-4)
21	WP(C)/6847/2018	HUSNA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, FCSCA GA, ASSAM
22	Cont.Cas(C)/15/2020	TILOK GAON RANCHAIDHAN SAMABAI SAMITY (TRSS) Versus HABIBUR RAHMAN	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. S BORTHAKUR MR. S S ROY

23	Cont.Cas(C)/65/2020	PADMESWAR BORUAH Versus PALLAB GOPAL JHA	MR. S R GOGOI MR. J C GOGOI MR H BARUAH MR. S ALI MR B ISLAM	MR. R DHAR
24	Cont.Cas(C)/68/2020	M/S. PRAKASH ENTERPRISE Versus M. ANGAMUTHU AND 3 ORS	MR. S SARMA MR D DAS MR. C CHAKRABORTY	MR. R DHAR
25	Review.Pet./110/2020 WITH WP(C)/368/2016 (D/O)	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS. (B)	MR. C CHOWDHURY MR. A DEKA	MR G N SAHEWALLA MR D SENAPATI MR H GUPTA MR. A CHETIA MS. S. TODI MR H K SARMA ASSTT.S.G.I.
26	Cont.Cas(C)/221/2020	M/S B N DEY AND CO. Versus DEBOJIT NATH	MR H DAS MR. P GOGOI	MR. D GOGOI MR. R R Gogoi
27	Cont.Cas(C)/620/2020	ABBAS SARKAR Versus BIBHUTI SAIKIA	MD. M H CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	MR. B GOGOI MR. D NATH
28	WP(C)/2045/2020	SAYED FAHIM AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM
29	Cont.Cas(C)/364/2021	M/S KAKO TEA PVT LTD COMPANY Versus DR. K K DWIVEDI	MRS. P GOSWAMI MS N SAIKIA	MS. M D BORAH

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
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13)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL ALSO TAKE UP HEARING
CAUSELIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(SAO AND FAO),
AND CIVIL BENCH(MAC.APP., FROM ITEM
NOS.1-22) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./555/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL BATEN AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A N AHMED MR. A HUSSAIN
HEARING				
2	MACApp./83/2014 WITH LCR, FIXED	NATIONAL INSURANCE CO.LTD. Versus BAKUL RANI SARKAR and 2 ORS	MS.L SHARMA MRG JALAN MS.F KHAN MR.S S SARMA	MR.H K GOGOI MR.S P UPADHAYA
3	Review.Pet./51/2015 in MACApp/128/2012(D/O), FIXED	BHUBAN CH BORAH and ANR Versus NEW INDIA ASSURANCE CO LTD and ANR	MR G JALAN MR.G KHANDELIA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.S DUTTA MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
WITH				
4	Review.Pet./7/2016	NEW INDIA ASSURANCE COMPANY LTD Versus SRI BHUBAN CHANDRA BORAH and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
5	MACApp./661/2017 WITH LCR, B/O	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SWMKWR BASUMATARY and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. M J BARUAH (R1, R2)
6	MACApp./23/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus HANNA LOGUN	MR.K SARMA MR. R GOSWAMI MD.A HUSSAIN MR.D DAS MS. M SAIKIA MS. P BORTHAKUR MS.K M SARMA	P BARUAH P CHOUDHURY S KHANIKAR MS U DAS
7	MACApp./63/2020 WITH LCR, FIXED	KALIA KACHARI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. SIDHANT DUTTA (R1)

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
6)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
7)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
8)	MR. R L YADAV	25-11-2022	To	02-12-2022
9)	MS. K YADAV	25-11-2022	To	02-12-2022
10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,1st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./310/2022	MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. B R A SULTANA	PP, ASSAM
	WITH I.A.(Crl.)/724/2022 in Crl.A./310/2022	MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. B R A SULTANA	PP, ASSAM
ORDERS				
2	Crl.Pet./734/2021 B/O	DIBYA JYOTI HAZARIKA @ JYOTI ADVOCATE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
3	Crl.Pet./781/2021 WITH LCR 1 FILE, B/O	AKASH PRATIOM KEOT AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
4	Crl.Pet./438/2022 FIXED	RATNAJYOTI DOLEY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	M ALAMGEER MR. A ALAM	PP, ASSAM
HEARING				
5	Crl.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
6	Crl.A./165/2011 WITH LCR 4 FILES	THE STATE OF ASSAM Versus GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
7	Crl.A./197/2011 WITH LCR, P.B.-1	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM

8	Crl.A./104/2015 WITH LCR 5 FILES	SRI NIREN DEY Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM(R-1)
9	Crl.A./292/2015 WITH LCR 5 FILES	MD ABDUL ALIM @ DULAL ALI Versus THE STATE OF ASSAM and ANR	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.R M SAIKIA	PP, ASSAM
10	Crl.A./114/2020 WITH LCR 5 FILES, FIXED	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/251/2020 in Crl.A./114/2020	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	PP, ASSAM
11	Crl.A./124/2021 WITH LCR 4 FILES, FIXED	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH I.A.(Crl.)/292/2021 in Crl.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH I.A.(Crl.)/333/2021 in Crl.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS N RAI	PP, ASSAM
12	Crl.A./149/2022 WITH LCR 4 FILES, FIXED	MEHEBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI H A AHMED MR A S SK	MR. T DEURI (r-2) J RABHA (r-2) MR J A KAZI PP, ASSAM
	WITH I.A.(Crl.)/375/2022 in Crl.A./149/2022	MEHEBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
<u>STAY MATTERS</u>				
13	Crl.Pet./461/2022	SEEMA CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN	MR. D K KOTHARI MR. B DEKA MS P BARUAH PP, ASSAM
14	Crl.Pet./787/2022 WITH LCR 1 FILE	KABINDRA NARZARY Versus MAFIJUL HOQUE AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
15	Crl.Pet./1060/2022 WITH LCR 1 FILE	THE STATE OF ASSAM AND ANR. Versus PHILO KUMAR DEORI	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI SC, FOREST ADDL. AG,ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3280/2022	HASEN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
2	Bail Appln./3282/2022	SOFIAR RAHMAN @ SOFIAR RAHMAN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
3	Bail Appln./3287/2022	BUDHUWA CHOUHAN @ BUDUWA CHOUHAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
4	Bail Appln./3288/2022	GAJENDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P TOKBIPI	PP, ASSAM
5	Bail Appln./3289/2022	NURUL ISLAM Versus THE STATE OF ASSAM	MS S SHARMA MS S DAS	PP, ASSAM
6	Bail Appln./3290/2022	ANARUL HOQUE @ ANAR HAQUE Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
7	Bail Appln./3291/2022	ANIS AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
8	Crl.Pet./1177/2022	CHAHANUR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
9	Crl.Pet./1208/2022	GAURANGA PRATIM BORA Versus THE STATE OF ASSAM AND ANR	MR G K DEKA MR C GOGOI MR. A M BARUAH	PP, ASSAM
10	Crl.Pet./1209/2022	ISHAN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM

11	Crl.Pet./1211/2022	AJAY SINHA ROY Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
12	AB/3546/2022	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
13	AB/3547/2022	RUBIA AFROZA @ RUBIA KHATUN Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
14	AB/3549/2022	MD. ABU BAKKAR SIDDIQUE @ SIDDIK ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
15	AB/3550/2022	JAINAL ABDIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
16	AB/3554/2022	ABDUL KADER JILANI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
17	AB/3557/2022	RAHIM BADSH AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	AB/3559/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ADMISSION				
19	Crl.Rev.P./121/2021 WITH LCR 1 FILE, FIXED	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ
20	Crl.Rev.P./181/2021 FIXED	RAJEEV KUMAR KHANNA Versus CENTRAL BUREAU OF INVESTIGATION	MR S CHAUHAN MR. A R SHOME MR D NANDI MR SUBHRAJIT SAIKIA MS. A ROY	SC, CBI
21	Crl.A./318/2022	BISWAJIT GOGOI @ PAPU GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
	WITH I.A.(Crl.)/756/2022 in Crl.A./318/2022	BISWAJIT GOGOI @ PAPU GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./3076/2022 WITH OFFICE NOTE, FIXED	ABDUR REZZAQUE @ ABDUR REZZAK Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM
23	Bail Appln./3102/2022 WITH OFFICE NOTE, FIXED	SAKHI CHARAN BISWAS @ CHAKI CHARAN BIWAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
24	Bail Appln./3158/2022 FIXED	SUJAL SHEIKH AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR R A AHMED MR M AHMED	PP, ASSAM
25	Bail Appln./3166/2022 WITH OFFICE NOTE, FIXED	SAHA ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M R KHANDAKAR	PP, ASSAM
26	Bail Appln./3174/2022 WITH OFFICE NOTE, FIXED	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MS M HAZARIKA MR D KHAN	PP, ASSAM
27	Bail Appln./3175/2022 FIXED	MD ZANAB KHAN Versus THE STATE OF ASSAM	MS M HAZARIKA MR D KHAN	PP, ASSAM

28	Bail Appln./3176/2022 FIXED	RAFIK ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY G UDDIN MR A K AZAD	PP, ASSAM
29	Bail Appln./3214/2022 FIXED	DUDUL CHANDRA BORO Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
30	Bail Appln./3221/2022 WITH OFFICE NOTE, FIXED	NIBEN LANGTHASA Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/1290/2022 FIXED	NUR ISLAM @ NURISHLAM Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
32	AB/3015/2022 FIXED	AMIT AGARWAL AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN	MR. S BISWAKARMA (FOR INFORMANT) PP, A P MR. L PERME (FOR INFORMANT)
33	AB/3050/2022 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN PP, ASSAM
34	AB/3186/2022 FIXED	MD. SAHED ALI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
35	AB/3224/2022 FIXED	ABDUL HAKIM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
36	AB/3226/2022	JESMIN SULTANA AND 7 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
37	AB/3299/2022 FIXED	MOHSIN HUSSAIN Versus THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
38	AB/3339/2022 FIXED	DIPANKAR RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. G J GOSWAMI	MR. D J KAPIL PP, ASSAM
39	AB/3340/2022 FIXED	SAMUJAL BORA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
40	AB/3388/2022 FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
41	AB/3412/2022 FIXED	SANJIB SARMA Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
42	AB/3416/2022 FIXED	RAJU BARMAN AND 6 ORS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
<u>ORDERS</u>				
43	Crl.L.P./63/2022 in Crl.A./3835/2022 WITH Crl.A./3835/2022 (Filing Number)	BHUSAN JYOTI SAHARIA Versus DIPJYOTI SAHARIA BHUSAN JYOTI SAHARIA Versus DIPJYOTI SAHARIA B	MR H R A CHOUDHURY MR S CHAUHAN MR A J GHOSH MR H R A CHOUDHURY	
44	Crl.L.P./64/2022 in Crl.A./10077/2022	BIJOY KUMAR SINGH Versus STATE OF ASSAM AND ANR.	MR. N C DAS	PP, ASSAM

	WITH CrI.A./10077/2022 (Filing Number)	BIJOY KUMAR SINGH Versus THE STATE OF ASSAM AND ANR. H	MR. N C DAS	
45	CrI.Rev.P./141/2022 WITH LCR 1 FILE, B/O	SUPRATIM CHOUDHURY Versus MONIDIPA DEB AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
HEARING				
46	CrI.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH CrI.M.C./294/2015 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(CrI.)/539/2016 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(CrI.)/337/2018 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
47	CrI.Rev.P./386/2017 WITH LCR 3 FILES, FIXED	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM
48	WITH CrI.Pet./461/2017	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and 2 ORS.	MR.S C BISWAS MRS.R RONGMEI MR.R DHAR	MR.N S LASKARR-4 MR.A H M R CHOUDHURY(R-4) MR.R A CHOUDHURY(R-4) PP, ASSAM
49	CrI.Rev.P./452/2017 WITH LCR 4 FILES, FIXED	DEBESH GOSWAMI Versus THE STATE OF ASSAM and ANR.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR. A K DAS (R2) MR. M J GOGOI (R2) PP, ASSAM
50	CrI.A./90/2020 WITH OFFICE NOTE, LCR 5 FILES, B/O	SRI BHOPAL DAS Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MS. J M DEKA MISS M GOGOI MS F AHMED	MR. S ISLAM MS F AHMED PP, ASSAM
51	CrI.Pet./72/2021 WITH LCR 1 FILE, FIXED	SAMSUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS. M DAS	K U AHMED (R-2) MS P SARMA (R-2) MS N HASAN (R-2) PP, ASSAM
52	CrI.A./160/2021 WITH LCR 5 FILES, FIXED	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR A ALI	PP, ASSAM
53	CrI.Rev.P./276/2022 WITH LCR 1 FILE, FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM SC, FOREST
54	CrI.Pet./962/2022 WITH LCR 2 FILES, FIXED	PRAKASH CHANDRA ACHARYA Versus THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS. S. DUTTA P DEKA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
3)	MR B SINHA	19-11-2022	To	03-12-2022
4)	MR. S P ROY	21-11-2022	To	08-12-2022
5)	MR. M MAHANTA	22-11-2022	To	02-12-2022
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10)	MR D K MISHRA	25-11-2022	To	02-12-2022
11)	MR. J SARMAH	28-11-2022	To	03-12-2022
12)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
13)	MR S SARMA	28-11-2022	To	09-01-2023